

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

223. C.P.(IB)/603(MB)2021

**IN THE MATTER OF**

UNION ROADWAYS LIMITED

... Petitioner

Vs

ICE STEEL 1 PRIVATE LIMITED

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 07.11.2023**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner: Adv. Shreni Shetty (VC)

For the Respondent: Adv. Aditya Khanna (PH)

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**ORDER**

Due to paucity of time, the matter could not be taken up. List on **07.12.2023**.

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/z/